

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 320(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Sh. Kamal Arora Vs. M/s. Khoobsurat Resorts
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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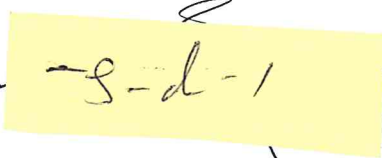
	For the Petitioner (s)	:	Dr. Shashwat Bajpai Mr. Sharad Agarwal & Ms. Nippun Sharma, Advocates	
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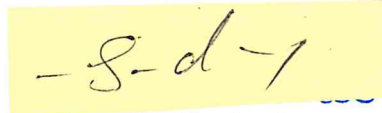
	For the Respondent (s)	:	None	
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ORDER

Ld. Counsel for the Respondent submits that he has filed a counter affidavit in the Registry today itself. Copy of the same is provided to the opposite counsel. Be listed for final arguments on 19th March, 2018.

Interim order to continue.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)